

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 62/252/HDB/2017
NAME OF THE COMPANY	SSPDL Infrastructure Developers Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. RATHNAKUMAR	PCS	9283322094 rathnakumar.fcs@gmail.com	M. Rathn


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao Ad- for ROC & RG	CGSC	98487 67 80 9	B
M. RATHNAKUMAR	PCS		

Heard Shri. M. Rathnakumar, learned PCS for the petitioner and Shri. B. Appa Rao, CGSC for the respondent.

ROC has filed his report on 14.09.2017 by inter-alia stating that petitioner can be directed to file all pending requisite reports as prescribed under the Companies Act. Shri. Rathnakumar, learned PCS for the petitioner submit that he has already complied with and objections raised by the ROC and filed required documents with ROC today. Orders reserved.

  
Member (Technical)

  
Member (Judicial)